

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:3574

ANSWERED ON:29.07.2009

TRANSFER OF LAND BY ICMR

Gaikwad Shri Eknath Mahadeo;Yaskhi Shri Madhu Goud

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether the Government has received any complaint regarding acquisition of land for official use by Indian Council of Medical Research (ICMR) but transferred to private co-operative society;
- (b) if so, the details thereof;
- (c) whether the Comptroller and Auditor General of India has conducted any probe into the matter;
- (d) if so, the outcome thereof;
- (e) whether the Government has constituted any inquiry on the basis of probe of Comptroller and Auditor General;
- (f) if so, the outcome thereof; and
- (g) the steps taken or likely to be taken by the Government in this regard?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABIAZAD)

(a) & (b): A complaint was received against officials of Indian Council of Medical Research (ICMR) Group Housing Society, Noida. The complaint was forwarded to ICMR which was investigated by the Chief Vigilance Officer, ICMR. A copy of the enquiry report on the allegations was sent by ICMR to Central Vigilance Commission (CVC) with a copy to this Ministry.

(c) As per newspaper reports, the Comptroller and Auditor General of India (CAG) has made some recommendations on this issue, however, no report has been received from CAG as yet.

(d) to (g): Do not arise.